

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. M.P. No. 4072 of 2019

Vivek Kumar Jain.....

Petitioner(s)

Versus

1. State of Jharkhand

2. Om Prakash Dubey.....

Opp. Party(s)

.....

Coram: Hon'ble Mr. Justice Ananda Sen

Through:-Video Conferencing

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For the Petitioner

: Mr. D.K.Karmakar, Advocate

For the State

: Mr. Shiv Shankar Kumar, A. P.P.

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6/10.09.2020 Learned counsel appearing for the petitioner seeks permission to withdraw this criminal miscellaneous petition.

Prayer is allowed.

Let this criminal miscellaneous petition be dismissed as withdrawn.

However, the court below to proceed.

(Ananda Sen, J)